

(c) whether Government have received a number of complaints about the working of Parwana Group Housing Society Limited, New Delhi, viz., embezzlement of funds by office-bearers, not holding the election of office-bearers regularly, etc; and

(d) if so, the action taken by Government thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) :** (a) The number of Cooperative Group Housing Societies registered in Delhi as on date is 2001.

(b) No, Sir. The Registrar, Cooperative Societies, New Delhi has received some complaints from members of a few cooperative housing societies about their malfunctioning. In such cases, statutory enquiry as provided under the Delhi Cooperative Societies Act is ordered by the Registrar, Cooperative Societies to enquire into the allegation. On the basis of the findings of the enquiry, legal action as per law is taken against the defaulting cooperative group housing societies.

(c) Yes, Sir. The Registrar, Cooperative Societies has received certain Complaints from some of the members of the Parwana Coop. Group Housing Society Ltd. regarding its working.

(d) A statutory enquiry under Section 55 of the Delhi Cooperative Societies Act, 1972 was ordered by the Registrar, Cooperative Societies on 19.7.1985 to enquire into the financial and constitutional working of the Society. The Managing Committee of the Society stands superseded on 26.2.1986.

**Financial Assistance for Construction of Water Sheds in Orissa**

2165. **SHRI SOMNATH RATH :** Will the Minister of AGRICULTURE be pleased to state :

(a) the amount allotted to Government of Orissa by Union Government for the construction of water harvesting structures (water sheds) in years 1983-84 and 1984-85;

(b) the amount spent so far in each year and whether any amount has been diverted to other schemes;

(c) the districts where these water harvesting structures have been constructed and their number;

(d) whether any amount still remains to be spent; and

(e) if so, the programme of utilising the same ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) :** (a) The amount allotted to Government of Orissa by Union Government during 1983-84 to 1985-86 is Rs. 529.76 lakhs.

(b) The amount spent in each year is as follows :

	(Rs. in lakhs)
1983-84	63.76
1984-85	330.77
1985-86	37.18

No amount has been diverted to other schemes, according to the Government of Orissa.

(c) Water harvesting structures constructed district-wise is as under :—

Balasore	40
Bolangir	120
Cuttack	67
Dhenkanal	5
Ganjam	87
Kalahandi	48
Keonjhar	32
Koraput	117
Mayurbhanj	59
Phulbani	152
Puri	43
Sambalpur	54
Sundergarh	72

(d) and (e). A sum of Rs. 201.49 lakh still remains to be spent which is proposed by the State to be utilised by April, 1986.

#### Impact of I.R.D.P. on the Beneficiaries

2166. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) the economic impact of integrated Rural Development Programme on the beneficiaries, State-wise;

(b) whether in view of the general price rise, annual income norm of Rs. 3500/- is being revised;

(c) if so, the details thereof; and

(d) whether Integrated Rural Development Programme will be operated independently by professionals rather than revenue-collecting and law and order maintenance staff ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) A statement containing the gist of the findings of evaluation studies carried out by RBI, PEO, NABARD and IFMR is given below State-wise position is not available.

(b) and (c). In the Seventh Plan the poverty line is taken at an annual household income of Rs. 6400/-. The income norm for identification of families is Rs. 4800/-. However, all the families below Rs. 3500/- should be covered first before taking up families with higher income upto Rs 4800/-.

(d) The IRDP is implemented through the District Rural Development Agencies and the Block Development Officers. These are largely manned by subject matter specialists and Development Administrators. Efforts are also being made to have greater involvement of voluntary agencies.

#### Statement

##### *Findings the major evaluation studies on the Integrated Rural Development Programme*

Coverage	£ I.F.M.R.	£ RBI	£ NABARD	£ PEO
a) Number of States	2	16	15	16
b) Number of districts	5	16	30	33
c) Number of blocks	17	16	60	66
d) Sample size	1859	730	1498	1170
2. Percentage of sample households who received incremental income	90*	51	82**	88
3. Percentage of sample households who crossed the poverty line	NR	17***	47@	49.4
4. Percentage loan repayment by the sample households	79.6@@	NR	69	No repayment

£ : Programme Evaluation Organisation.

£ : Institute for Financial Management and Research, Madras Reserve Bank of India,

National Bank for Agriculture and Rural Development.

\* : Were happy with the IRD assistance.

\*\* : The programme helped push up the average income of the beneficiaries by 82% expressed in 1982-83 prices.

\*\*\* : After discounting the income on the basis of consumer price index for agricultural labourers as on February, 1984.

@ : 22% at current prices.

@@ : Did not find any difficulty in the repayment of loan.